

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION No. 3380

TO BE ANSWERED ON AUGUST 07, 2018

AMRUT CITIES

No. 3380. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the present status of the work in the cities which are to be transformed into Atal Mission for Rejuvenation and Urban Transformation (AMRUT) cities in the State of Kerala;

(b) the details of funds allocated and released to Kerala under each component of AMRUT scheme during the last three years; and

(c) the details of the steps taken by the Government to enhance/augment water supply under AMRUT in Kerala?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a). Madam, 9 cities of Kerala have been selected under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT). Selection, appraisal, approval and implementation of individual projects is done by the concerned State/UT. The Ministry of Housing and Urban Affairs approves only the State Annual Action Plans (SAAPs) submitted by the States/Union Territories (UTs) and releases Central Assistance as per Mission guidelines.

For the State of Kerala, the Ministry has approved SAAPs for ₹ 2,359.38 crore for the entire Mission period out of which contracts have been awarded for projects costing ₹ 658.85 crore and these projects are at various stages of implementation. Further, tenders have been invited for projects costing ₹ 970 crore and Detailed Project Reports (DPRs) have been approved for projects worth ₹ 684 crore for which tenders are being invited.

(b). ₹ 1,161.20 crore has been allocated as Central Assistance (CA) to the State of Kerala against the approved SAAPs of ₹ 2,359.38 crore for implementation of projects under AMRUT.

The Central Assistance is released in three instalments of 20:40:40 against the approved SAAPs and not sector or city wise. First instalment is released immediately on approval of SAAP. Second/Third instalments are released on receipt of Utilization Certificates (UCs) for 75% or more of CA released along with the corresponding State share.

First instalment of ₹ 232.24 crore has been released as per the provisions of Mission guidelines. The Ministry has also released ₹ 47.57 crore as incentives for reforms, ₹ 15.15 crore for Administrative & Other Expenses (A&OE) and ₹ 1.29 crore for Geographic Information System (GIS) based mapping scheme. Thus, total ₹ 296.25 crore has been released as CA to the State of Kerala so far under AMRUT.

(c). Under AMRUT, the Ministry has approved SAAPs for ₹ 2,359.38 crore submitted by the Government of Kerala for the entire Mission period which includes projects worth ₹ 1,062 crore to enhance/augment water supply.